

Consequential Loss (Fire) along with circulars	UIN No. IRDAN123P0024V01200203
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Add on Cover wordings

Additional Increased Cost of Working

Under Consequential Loss (Fire) alongwith circulars

IRDAN123CP0034V01201819/A0084V01201819

It is hereby agreed and declared that notwithstanding anything contained herein to the contrary and on the payment of additional premium, this policy extends to cover costs and expenses necessarily and reasonably incurred during the indemnity period in consequence of the 'Damage' and not otherwise payable under Loss of Gross Profit Provision (increase in cost of working) for the purposes of maintaining the business, it being understood that if any such costs under Loss of Gross Profit provisions (Reduction in turnover and Increase in cost of working) are of a capital asset nature then account shall be taken of the residual value of such capital items so involved, existing at the end of the maximum Indemnity Period.

All other terms and conditions remain unchanged

Limit: 10% of BI sum insured subject to a maximum of Rs.20 Cr

Deductible: 72 hrs from the time of the accident

Rate– 100% to 150% of Business Interruption cover rate

'Damage' -if any building or other property or any part thereof used by the Insured at the insured Premises for the purpose of the Business, be destroyed or damaged by the perils covered under the Fire Policy, and the Business carried on by the Insured at the Premises be in consequence thereof interrupted or interfered with.